Statement regarding Withdrawal of funds from Contingency Fund of India for expenditure in respect of SATCOM Monitoring Facility Project by Department of Telecommunications of the Ministry of Communications-Laid

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, in pursuance with para 5 of appendix 1 of Delegation of Financial Powers Rules, 2024, I would like to lay a statement regarding withdrawal of funds from Contingency Fund of India for expenditure in respect of SATCOM Monitoring Facility Project by Department of Telecommunications of the Ministry of Communications